GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:4373 ANSWERED ON:21.04.2015 RECOGNITION TO SPORTS Rori Shri Charanjeet Singh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of Sports/Games recognized by the Government under the Sports policy along with the number of fresh proposals pending with the Government for the recognition indicating the criteria adopted for the purpose;
- (b) the details of proposals from federations and other bodies relating to ancient Indian Sports/Games pending with the Government for recognition; and
- (c) the time by which the said proposals are likely to be cleared?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) to (c) Madam, grant of recognition to National Sports Federations (NSFs) is governed by the guidelines incorporated in the National Sports Development Code of India (NSDCI). For the year 2015, Government has given recognition to 51 NSFs upto 31.12.2015. One NSF namely, Wrestling Federation of India has been granted recognition upto 30.4.2015 and two NSFs namely, All India Tennis Association and Gymnastics Federation of India were granted recognition upto 31.3.2015. The list of 54 NSFs is given in the Annexure. During the recent past, a few proposals, inter-alia, from Kickboxing Federation of India, National Kickboxing Federation non-government (WAKO), Kalarippayattu Federation of India and Indian Kalarippayattu Federation have been received for grant of recognition. Recognition is granted to the sports bodies which satisfy various conditions such as inclusion in major international events such as Olympics/Asian Games/Commonwealth Games and in the School/University Games, popularity among the masses, et c. Only one NSF is recognized by the Government for a sports discipline. The applications require detailed scrutiny and often, correspondence with the applicant bodies. The effort is to complete the process at the earliest, but a definite time-frame cannot be given.